

(b) to (d). Action has been initiated by the KVIC to launch the District Special Employment Programme in the following Districts in Uttarakhand in Uttar Pradesh to generate employment opportunities for a maximum of 20,000 people with a total outlay of Rs. 40 crores in three years' time :

1. Almora-Pithoragarh
2. Chamauli-Uttarkashi

KVIC has already taken up 4 blocks in Uttarakhand under its 125 priority block development programme to generate employment opportunities for 4000 people by the end of 1996-97 with a total outlay of Rs. 12 crores as follows :

District	Block
Dehradun	Ukhimat
Pithoragarh	Pali
Almora	Takula
Nainital	Rudrapur

[English]

Trade of Human Organ

3648. SHRI RAM NAIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware that the eye banks in Maharashtra have requested for certain amendments in the Transplantation of Human Organs Act, 1994;

- (b) if so, the details thereof; and
(c) the Government's reaction thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) No, Sir.

- (b) and (c). Does not arise.

BOLT Scheme

3649. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Railways plan to relax some of the conditions in the Build Own Lease Transfer (BOLT) Scheme which has found very few takers; and

(b) if so, the Railways' latest thinking on the Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). Some of the conditions related to BOLT have already been relaxed to make the scheme more attractive for the investors. Recently, 5 years Tax Holiday has been made applicable to investors for investment in Railways infrastructure under BOLT Scheme.

Essential Fittings

3650. SHRIMATI MALINI BHATTACHARYA : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government are aware that some trains are running without the essential fittings;
(b) whether Railway Authorities are not providing essential spare parts to the concerned departments;
(c) if so, the number of accidents took place during this year in absence of the essential fittings; and
(d) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) All trains are given a thorough check before commencement of any journey. During examination the essential/safety fittings, if found defective/deficient are made good. No train is permitted to start with safety fittings deficient.

(b) Every endeavour is made by the railways to ensure adequate and timely availability of essential spare parts to concerned departments.

(c) There has been no case of Train accident during the year due to missing of essential fittings.

- (d) Does not arise.

Doubling of Railway Line

3651. SHRI MULLAPPALLY RAMCHANDRAN : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government propose to double the Railway Line from Shoranur to Kuttipuram;
(b) if so, the time by which the work is likely to be commenced; and
(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir.

- (b) Does not arise.

(c) It has been decided to take up construction of a new BG link between Guruvayur and Kuttipuram under BOLT (Build, Own, Lease and Transfer) Scheme. On completion of this work it will serve the purpose of doubling between Shoranur and Kuttipuram via Trichur.

Coir Board

3652. SHRI THAYIL JOHN ANJALOSE : Will the Minister of INDUSTRY be pleased to state :

(a) the activities undertaken and results achieved by the Coir Board during the last three years in Kerala; and

(b) the action plan drawn up for the development of Coir industry in Kerala?